Serial No. 1 Suppl. List

IN THE HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conferencing at Srinagar)

Arb. Pet. No. 16/2020

Union of India th. Chief Engineer Project Sapark C/o 56 APO

---Petitioner/Appellant(s)

Through: Mr. Sandeep Gupta, CGSC

V/s

M/s Manali Construction Company Ropar Punjab

---Respondent(s)

Through:

CORAM:

HON'BLE MR. JUSTICE JAVED IQBAL WANI, JUDGE

ORDER

16.06.2020

CM No. 2707/2020

Application seeking extension of time to file/deposit the court fee and stamp paper in the matter has been filed by the applicant stating therein that on account of outbreak of Covid-19 and lockdown, applicant could not file/deposit along-with the petition the same being not available in the court complex.

The applicant in the application has undertaken to file/deposit the court fee and stamp papers as soon as same becomes available.

Application is allowed and the applicant is permitted to file/deposit the stamp paper and court fee as soon as same becomes available.

Application disposed of.

CM No.2706/2020

Issue notice to the respondent returnable within four weeks. Requisite steps within one week.

List on 18th July 2020.

(JAVED IQBAL WANI) JUDGE

Srinagar. 16.06.2020 Altaf